

2016
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1863-RG

The 18th May, 2016

In continuation of the Hon'ble Court's earlier Notification bearing no. 1119-R (JS), dated 31.03.2016, it is further notified for general information of all concerned that the following 69 (sixty-nine) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2016.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2015-2016, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 30.05.2016 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Bhaskar Majumder	Judicial Magistrate, 3 rd Court, Siliguri, Darjeeling
2.	Shri Santanu Ganguly	Metropolitan Magistrate, 9 th Court, Calcutta since 07.08.13
3.	Shri Rajkumar Naiya (S.C.)	Metropolitan Magistrate, 10 th Court, Calcutta
4.	Syed Dilwar Hossain	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar
5.	Sri Prabir Mahapatra	Judicial Magistrate, 2 nd Addl. Court, Basirhat, North 24-Parganas
6.	Sri Abhranil Neogi	Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, A & N Islands
7.	Sri Indrajit Deb	Judicial Magistrate, 3 rd Court, Berhampore, Murshidabad
8.	Sri Barun Roy (S.C.)	Metropolitan Magistrate, 22 nd Court, Calcutta
9.	Sri Arvind Mishra	Metropolitan Magistrate, 21 st Court, Calcutta
10.	Smt. Alakananda Sarkar	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas
11.	Sri Indranil Ray	Registrar, Small Causes Court, Calcutta
12.	Sri Raja Mukherjee	Judicial Magistrate -cum-Civil Judge (Junior Division), 1 st Court, Port Blair, A & N Islands
13.	Smt. Purba Kundu	Metropolitan Magistrate, 12 th Court, Calcutta
14.	Sri Suman Kumar Ghosh	Registrar-cum-Metropolitan Magistrate, 7 th Court, Calcutta
15.	Sri Rudra Prasad Ray	Metropolitan Magistrate, 20 th Court, Calcutta
16.	Sri Ranabir Mohan Chatterjee	Metropolitan Magistrate, 13 th Court, Calcutta
17.	Sri Prosenjit Bose	Municipal Magistrate, 2 nd Court, Calcutta
18.	Smt. Uma Banerjee Singha Roy	Municipal Magistrate, 4 th Court, Calcutta
19.	Smt. Kalyani Jogasarma	Municipal Magistrate, 3 rd Court, Calcutta
20.	Sri Anupam Sarkar	Metropolitan Magistrate, 6 th Court, Calcutta

21.	Sri Mrityunjay Karmakar	Metropolitan Magistrate, 16 th Court, Calcutta
22.	Sri Shubhankar Biswas (S.C.)	Metropolitan Magistrate, 14 th Court, Calcutta
23.	Smt. Eden Lamasaa (S.T.)	Metropolitan Magistrate, 18 th Court, Calcutta
24.	Sri Madhusudan Pal (S.C.)	Metropolitan Magistrate, 4 th Court, Calcutta
25.	Sri Amitabha Das-II (S.C.)	Metropolitan Magistrate, 15 th Court, Calcutta
26.	Sri Bishal Mangrati (S.C.)	Metropolitan Magistrate, 11 th Court, Calcutta
27.	Sri Goutam Naskar (S.C.)	Metropolitan Magistrate, 17 th Court, Calcutta
28.	Sri Mrinal Kanti Mandal (S.C.)	Metropolitan Magistrate, 8 th Court, Calcutta
29.	Smt. Jyotsna Roy (S.C.)	Metropolitan Magistrate, 3 rd Court, Calcutta since
30.	Smt. Dolma Sherpa (S.T.)	Civil Judge (Junior Division), 4 th Court, Howrah
31.	Sri Ajay Raj Syangden (S.T.)	Judicial Magistrate, 6 th Court, Bankura
32.	Smt. Euepundee Lepcha (S.T.)	Judicial Magistrate, 4 th Court, Sadar, Bankura
33.	Sri Somak Das	Judicial Magistrate, 4 th Court, Sadar, Burdwan
34.	Smt. Nita Sarkar	Metropolitan Magistrate, 5 th Court, Calcutta
35.	Sri Subhadeep Ray	Judicial Magistrate, 3 rd Court, Sadar, Jalpaiguri
36.	Smt. Tanima Das	Civil Judge (Junior Division), 1 st Court, Chandernagore, Hooghly
37.	Smt. Debasree Lahiri	Judicial Magistrate, 2 nd Court, Katwa, Burdwan
38.	Sri Jyotirmoy Bhattachrjee	Civil Judge (Junior Division)-cum-Judicial Magistrate, Gorubathan, Darjeeling
39.	Smt. Madhumita Chowdhury	Judicial Magistrate, 6 th Court, Sealdah, South 24-Parganas
40.	Sri Debasish Santra	Judicial Magistrate, 3 rd Court, Krishnagar, Nadia
41.	Smt. Susmita Chowdhury	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Pgnas
42.	Sri Ayan Majumdar	Judicial Magistrate, Jhargram, Paschim, Medinipore
43.	Sri Animesh Ghosh	Judicial Magistrate, 3 rd Court, Tamluk, Purba Medinipur
44.	Sri Binod Mahato (S.C.)	Judicial Magistrate, 5 th Court, Sadar, Burdwan
45.	Md. Ehteshamuddin	Civil Judge (Junior Division), 1 st Court, Durgapur, Burdwan
46.	Smt. Jhilom Gupta	Judicial Magistrate, 2 nd Court, Uluberia, Howrah
47.	Sri Indranil Halder	Judicial Magistrate, 1 st Court, Uluberia, Howrah
48.	Smt. Urmi Sinha	Civil Judge (Junior Division), Kakdwip, South 24-Parganas
49.	Sri Kuntal Bhattacharyya	Judicial Magistrate, 3 rd Court, Malda
50.	Md. Rafique Alam	Civil Judge (Junior Division), Suri, Birbhum
51.	Sri S.M. Shahnawaz	Judicial Magistrate, 1 st Court, Alipurduar, Jalpaiguri
52.	Sri Subhra Kanti Dhar	Judicial Magistrate, 8 th Court, Alipore, South 24-Parganas
53.	Smt. Srinita Das	Civil Judge (Junior Division), Khatra, Bankura
54.	Sri Debasish Panja	Law Officer, Public Vehicles Department, Calcutta
55.	Smt. Sathi Mukherjee	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad
56.	Md. Ruknuddin	Civil Judge (Junior Division), 2 nd Court, Basirhat, North 24-Parganas
57.	Sri Kuntal Chatterjee	Civil Judge (Junior Division), 1 st Court, Barasat, North 24-Parganas
58.	Sri Satyajit Maiti	Judicial Magistrate, 2 nd Court, Chandernagore, Hooghly

59.	Smt. Moumita Roy	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
60.	Smt. Suparna Sarkar	Civil Judge (Junior Division), Kalyani, Nadia
61.	Smt. Himika Das (Banerjee)	Judicial Magistrate, 2 nd Court, Sadar, Purulia
62.	Smt. Sarmistha Ghosh-I	Judicial Magistrate, 1 st Court, Sadar, Malda
63.	Smt. Tanusree Dutta	Judicial Magistrate, 3 rd Court, Ranaghat, Nadia
64.	Sri Pradip Bandyopadhyay	CJ(JD), 1 st Ct., Rampurhat, Birbhum
65.	Smt. Arkabрати Neogi	Civil Judge (Junior Division), 1 st Court, Berhampore, Murshidabad
66.	Smt. Mohua Roy (Basu)	Judicial Magistrate, 4 th Court, Krishnagar, Nadia
67.	Smt. Mala Chakraborty	Judicial Magistrate, 6 th Court, Krishnagar, Nadia
68.	Smt. Aliva Roy	Judicial Magistrate, 1 st Court, Suri, Birbhum
69.	Smt. Leena Sharma	Judicial Magistrate, 4 th Court, Howrah

For further information, if any, the office of the Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-

**Registrar General-cum-
Secretary, Selection Board**